

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 846 of 2020

In the matter of:

Mr. Ramesh Chander Garg & Ors.

....Appellants

Vs.

Supriyo Kumar Chaudhuri & Ors.

....Respondents

Present:

Appellant: Mr. Abhijeet Sinha and Mr. Gautam Singh, Advocates.

Respondents: Mr. Ramji Srinivasan, Senior Advocate with Mr. Palzer Moktan, Advocate for R-1.

Ms. Indranil Ghosh, Advocate for Caveator R-1.

Mr. Ritin Rai, Senior Advocate with Mr. Madhav Kanoria, Mr. Bishwajit Dubey, Ms. Ritika Sinha, and Mr. Aman Singhania, Advocates for R-2.

ORDER

07.10.2020: Since this appeal is arising out of the same impugned order which has been assailed in Company Appeal (AT) (Insolvency) No. 832 of 2020, list this appeal for consideration on 14th October, 2020.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Shreesha Merla]
Member (Technical)**

AR/g